CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



Hearing through video conferencing

O.A./62/1119/2021

This the **03rd** day of **August**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

- 1. Firdous Ahmad Shah, age 44 years, S/o Late Ghulam Nabi Shah, R/o Bagwanpora, Lalbazar, Srinagar.
- 2. Naseema Akhtar, age 54 years, W/o Mohammad Shafi, R/o Nowpora, Srinagar.
- 3. Maymoona Nagami, age 48 years, W/o Reyaz Ahmad Hakak, R/o Nawabazar Srinagar.

.....Applicants

Versus

- 1. Union Territory of J&K through Principal / Secretary to Government, Social Welfare Department, Civil Sectt., Srinagar /Jammu, Email ID:swd-jk@nic.in. Pin Code 180001.
- 2. Director General, Social Welfare Department, J&K Government, Srinagar /Jammu, Email ID : dirswj@gmail.com, Pin Code 180001.
- 3. District Social Welfare Officer, Srinagar, Email ID : swd-jk@nic.in, Pin Code 190001.

(Advocate:- Mr. Sudesh Magotra, Dy. A.G.)

(Advocate: Mr. Bhat Fayaz Ahmad)

ORDER [ORAL]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicants submits that the applicants would be satisfied if direction is given to the respondents to consider and decide the representation of the applicant by passing a reasoned and speaking order within a stipulated period of time. Learned counsel for the applicant further submits that this O.A. may be treated as representation.

- 2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to decide the representation of the applicants by passing a reasoned and speaking order in accordance with rules and law laid down by the Court and with intimation to the applicants within a period of 04 weeks from the date of receipt of a certified copy of this order. While deciding the representation, the respondents shall treat this OA as part of representation.
- 3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.
- 4. No order as to costs.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Anand...